

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 168 of 2013 & IA-241 of 2013

Dated : 8th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s Bansal Alloys & Metals (P) Ltd. & Ors. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

At the request of the learned Counsel for the parties, post the matter for hearing on **16th January, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

vt/kt

**(Rakesh Nath)
Technical Member**